NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

16. IA/34/2023 CP/89(MB)2022

CORAM:

SMT. ANURADHA SANJAY BHATIA, MEMBER (T)

SHRI KULDIP KUMAR KAREER, MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **03.03.2023.**

NAME OF THE PARTIES: NASIK DIOCESON TRUST ASSOCIATION PRIVATE LIMITED
V/s.
REGISTRAR OF COMPANIES

SECTION : 252 (3) of the Companies Act, 2013

ORDER

Ms. Samita Vaviya, counsel appearing for the Applicant is present through virtual hearing. The Registry is directed to issue notice to the ROC and shall submit service report along with notice copy sent to ROC, postal receipt, track report/acknowledgement.

the matter is adjourned to 21.04.2023.

Sd/-
ANURADHA SANJAY BHATIA
Member(Technical)

Sd/-
KULDIP KUMAR KAREER
Member(Judicial)